

GOB(I) 40/2016

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: JULY 29, 2016.**

CIRCULAR

As directed, the Candidates eligible to appear for Preliminary Examination for Direct Recruitment of 49 posts of District Judges in pursuance of the High Court Notification No.GOB(I) 40/2016 dated 15.06.2016 and Corrigendum dated 20.06.2016, scheduled to be conducted on August 13, 2016 between 2.00 P.M. and 4.00 P.M. at Bengaluru are hereby informed that the Admission Tickets showing the Centre of Examination have been uploaded along with the instructions to the candidates on the High Court Official Website: <http://karnatakajudiciary.kar.nic.in/recruitment.asp> The eligible candidates to download their Admission Tickets and follow the instructions contained therein.

**Sd/-
(JOHN MICHAEL CUNHA)
REGISTRAR GENERAL**

INSTRUCTIONS TO CANDIDATES

1. Candidates will be allowed to enter the Examination Hall ONLY on production of the Admission Ticket.
2. Candidates will not be allowed to carry Electronic Equipments, Pagers, Mobile Phones, Bluetooth, Markers, White Fluid, Calculator, Wireless sets etc. into the Examination Hall.
3. Candidates are required to occupy their respective seats in the Examination Hall immediately after the First bell i.e., by 2.00 p.m.
4. Candidates will not be allowed to enter the Examination Hall after the second bell i.e., after 2.20 p.m.
5. Candidates should enter only their name in English in the space provided on the top portion of the OMR Answer Sheet after First bell i.e., at 2.00 p.m.
6. Candidates should also carefully enter their Register Number and Examination Centre Code and shade the respective circles in the space provided on the OMR Answer Sheet after first bell.
7. Candidates should enter the serial number of the Question Booklet given to them in the space provided on the top portion of the OMR Answer Sheet only after 2.30 p.m.
8. Candidates should also carefully enter the Question Booklet Version Code and shade the respective circles on the top portion of the OMR Answer Sheet only after 2.30 p.m.
9. Candidates should affix their Signature on the bottom portion of the OMR Answer Sheet.
10. Candidates will not be allowed to leave the Examination Hall till the last bell i.e., till 4.00 p.m.
11. Candidates are strictly advised to preserve this 'Admission Ticket' carefully and should compulsorily produce the same during Main Examination if qualified.
12. The decision of the District Judges Recruitment Committee shall be final in all respects.

NOTE : Please read the instructions detailed in instructions to candidates published over <http://karnatakajudiciary.kar.nic.in>.

ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ಸೂಚನೆಗಳು

1. ಈ ಪ್ರವೇಶ ಪತ್ರವನ್ನು ಹಾಜರುಪಡಿಸಿದರೆ ಮಾತ್ರ ಅಭ್ಯರ್ಥಿಯನ್ನು ಪರೀಕ್ಷಾ ಕೊಠಡಿಯೊಳಗೆ ಪ್ರವೇಶಿಸಲು ಬಿಡಲಾಗುವುದು.
2. ಅಭ್ಯರ್ಥಿಗಳು ಪರೀಕ್ಷಾ ಕೊಠಡಿಯ ಒಳಗೆ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ಉಪಕರಣಗಳು, ಮೊಬೈಲ್ ಫೋನ್, ಬ್ಲೂಟೂತ್, ಸ್ಟೈಡ್ ರೂಲ್ಸ್, ಕ್ಯಾಲ್ಕುಲೇಟರ್, ವೈಟ್ ಫ್ಲಾಯಿಡ್, ವೈರಲೆಸ್ ಸೆಟ್ಸ್ ಇತ್ಯಾದಿಗಳನ್ನು ತರುವುದನ್ನು ನಿಷೇಧಿಸಲಾಗಿದೆ.
3. ಅಭ್ಯರ್ಥಿಗಳು ಪರೀಕ್ಷೆ ಪ್ರಾರಂಭವಾಗುವ ಮೊದಲನೆಯ ಬೆಲ್ ಆದ ತಕ್ಷಣ ಅಂದರೆ ಮ.2.00 ಆದ ನಂತರ ಪರೀಕ್ಷಾ ಕೊಠಡಿಯನ್ನು ಪ್ರವೇಶಿಸಿ ತಮ್ಮ ನಿಗದಿತ ಆಸನಗಳಲ್ಲಿ ಕುಳಿತುಕೊಳ್ಳಬೇಕು.
4. ಎರಡನೇ ಬೆಲ್ ಆದ ನಂತರ ಅಂದರೆ ಮ.2.20 ಆದ ನಂತರ ಅಭ್ಯರ್ಥಿಗಳು ಪರೀಕ್ಷಾ ಕೊಠಡಿಯನ್ನು ಪ್ರವೇಶಿಸಲು ಅವಕಾಶ ನೀಡಲಾಗುವುದಿಲ್ಲ.
5. ಪರೀಕ್ಷೆಯ ಮೊದಲ ಬೆಲ್ ಆದ ನಂತರ ಅಭ್ಯರ್ಥಿಗಳು ಓಎಂಆರ್ ಉತ್ತರ ಪತ್ರಿಕೆಯಲ್ಲಿ ತಮ್ಮ ಹೆಸರನ್ನು ಆಂಗ್ಲ ಭಾಷೆಯಲ್ಲಿ ಭರ್ತಿ ಮಾಡಬೇಕು.
6. ನಂತರ ಓ.ಎಂ.ಆರ್. ಉತ್ತರ ಪತ್ರಿಕೆಯಲ್ಲಿ ನಿಗದಿಪಡಿಸಿದ ಜಾಗದಲ್ಲಿ ಅಭ್ಯರ್ಥಿಗಳು ರಿಜಿಸ್ಟರ್ ಸಂಖ್ಯೆಯನ್ನು ಮತ್ತು ಪರೀಕ್ಷಾ ಕೇಂದ್ರದ ಸಂಖ್ಯೆಯನ್ನು ಭರ್ತಿಮಾಡುವುದರ ಜೊತೆಗೆ ವೃತ್ತಗಳನ್ನು ತುಂಬಬೇಕು.
7. ಮ. 2.30 ಆದ ನಂತರ ಓ.ಎಂ.ಆರ್. ಉತ್ತರ ಪತ್ರಿಕೆಯ ಮೇಲ್ಭಾಗದಲ್ಲಿ ನಿಗದಿಪಡಿಸಿದ ಜಾಗದಲ್ಲಿ ಪ್ರಶ್ನೆಪತ್ರಿಕೆಯ ಕ್ರಮ ಸಂಖ್ಯೆಯನ್ನು ಬರೆಯಬೇಕು.
8. ನಂತರ ವರ್ಷನ್ ಕೋಡ್ ಅನ್ನು ಬರೆಯುವುದರ ಜೊತೆಗೆ ಅದರ ಕೆಳಭಾಗದಲ್ಲಿನ ವೃತ್ತಗಳನ್ನು ತುಂಬಬೇಕು.
9. ಓ.ಎಂ.ಆರ್. ಉತ್ತರಪತ್ರಿಕೆಯ ಕೆಳಭಾಗದಲ್ಲಿ ನಿಗದಿಪಡಿಸಿರುವ ಸ್ಥಳದಲ್ಲಿ ಅಭ್ಯರ್ಥಿಯು ಸಹಿ ಮಾಡಬೇಕು.
10. ಕೊನೆಯ ಬೆಲ್ ಅಂದರೆ ಮ.4.00 ಗಂಟೆ ಆಗುವವರೆಗೂ ಅಭ್ಯರ್ಥಿಗಳು ಪರೀಕ್ಷಾ ಕೊಠಡಿಯಿಂದ ಹೊರಗೆ ಹೋಗಲು ಅನುಮತಿ ನೀಡಲಾಗುವುದಿಲ್ಲ.
11. ಅಭ್ಯರ್ಥಿಗಳು ಈ ಪ್ರವೇಶ ಪತ್ರವನ್ನು ಜೋಪಾನವಾಗಿ ತಮ್ಮೊಡನೆ ಇಟ್ಟುಕೊಂಡು, ಅಂತಿಮ ಪರೀಕ್ಷೆಗೆ ಆಯ್ಕೆಯಾದಲ್ಲಿ ಅದನ್ನು ತಪ್ಪದೇ ಹಾಜರುಪಡಿಸಬೇಕು.
12. ಯಾವುದೇ ವಿಚಾರದಲ್ಲಿ ಜಿಲ್ಲಾ ನ್ಯಾಯಾಧೀಶರ ನೇಮಕಾತಿ ಸಮಿತಿಯು ತೆಗೆದುಕೊಳ್ಳುವ ತೀರ್ಮಾನ ಅಂತಿಮವಾಗಿರುತ್ತದೆ.

ಸೂಚನೆ: ಹೆಚ್ಚಿನ ಮಾಹಿತಿಗಾಗಿ <http://karnatakajudiciary.kar.nic.in> ವೆಬ್‌ಸೈಟ್‌ನಲ್ಲಿ ವಿವರವಾಗಿ ನೀಡಲಾಗಿರುವ ಸೂಚನೆಗಳನ್ನು ತಪ್ಪದೇ ಓದಿಕೊಳ್ಳಿ.